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C.A.No. 8831-8832 OF 2003

ITEM NO.101

COURT NO.6

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NOS. 8831-8832 OF 2003

PATAN MUNICIPALITY

APPELLANT (S)

VERSUS

SHAH PRADIPKUMAR KANTILAL & ORS. RESPONDENT(S)
(With office report)

Date: 01/12/2004 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant(s)

Mr. Mahendra Anand, Sr.Adv.

Mr. Abhijat P. Medh,Adv.

For Respondent(s)

Mr. M.A.Chinnasamy,Adv.

Ms. Archana, Adv.

for Ms. H. Wahi, Adv.

UPON hearing counsel the Court made the following

O R D E R

List these matters on 7.12.2004.

Sarita

(Shelly Sengupta)

Court Master